

**COURT NO. 3**  
**THE HONOURABLE SRI JUSTICE P.SAM KOSHY**  
**THE HONOURABLE SRI JUSTICE SAMBASIVARAO NAIDU**

**To be heard on Monday the 29th day of April 2024( AT 10:30 AM - HYBRID MODE )**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -**  
**<https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ORDERS</u></b>				
1	FCA/137/2018 IA 2/2018(Permission Petition) IA 3/2018(Stay Petition) IA 1/2024(Receive Docs Petition)	J PRABHAKAR	PAYALLA CHANDRA SHEKAR SR APP	HYDERABAD
2	FCA/342/2013 FCA/349/2013	NIMMAGADDA SATYANARAYANA	R GOPI MOHAN SR APP	RANGA REDDY
3	FCA/349/2013	NIMMAGADDA SATYANARAYANA	R GOPI MOHAN SR APP	RANGA REDDY
4	FCA/92/2014	V RAGHUNATH	P V SANJEEVA RAO SR APP	HYDERABAD
<b><u>FOR ADMISSION</u></b>				
5	FCA/116/2024 IA 1/2024(Suspension Petition)	Y SREE RAGHAVA RAO		HANUMAKONDA
6	FCA/117/2024 IA 1/2024(Suspension Petition)	MOHD ANWAR ALI		ADILABAD
7	FCA/118/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	S VIJAYA PRASHANTH	THALARI RAVINDER RAO	RANGA REDDY
8	WP/11294/2024	P SAI SANTOSH	THE ADVOCATE GENERAL	KAMAREDDY
9	WP/11420/2024	GUDIPATI PREMGOPAL REDDY	THE ADVOCATE GENERAL	HYDERABAD
<b><u>ADMISSION</u></b>				
10	FCA/8/2024 IA 2/2024(Condone Delay Petition)	M RATHAN SINGH	SR FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
11	WP/8405/2024 IA 1/2024(Direction Petition)	NAMBI KRISHNA	GP FOR HOME	NARAYANPET
<b><u>INTERLOCUTORY</u></b>				
12	FCA/198/2019 IA 1/2019(Suspension Petition)	V V RAGHAVAN	K SRI DEVI SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
<b><u>INTERLOCUTORY(BAILS)</u></b>				
13	CRLA/2643/2018 IA 1/2023(Suspension Petition)	S NAGENDER	PUBLIC PROSECUTOR	ADILABAD
14	CRLA/382/2019 IA 1/2024(Bail (u/s 389(1)))	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	KHAMMAM
15	CRLA/329/2020 IA 1/2024(Suspension Petition)	N MANOHAR	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY

**FINAL HEARING**

16	FCA/82/2014 FCA/83/2014	M VENKAT RAM REDDY	C HARI PREETH SR APP	NALGONDA
17	FCA/83/2014 IA 1/2014(FCAMP 253/2014)(Fix an Early Date)	M VENKAT RAM REDDY	C HARI PREETH SR UNSERVED	NALGONDA
18	CRLA/562/2014 IA 1/2023(Bail (u/s 389(1)))	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR	RANGA REDDY
19	CRLA/709/2014	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
20	CRLA/950/2014 CRLA/1004/2014 CRLA/1029/2014	RAKESH JANGEM	PUBLIC PROSECUTOR	HYDERABAD
21	CRLA/1004/2014	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR NARAPARAJU AVANEESH (R4) A P SURESH RAM (R5) KARNA GOVINDA REDDY (R3) MEMO FILED USR 10608/2021 DT:-19-02- 2021. MEMO FILED USR 13503/2024	RANGA REDDY
22	CRLA/1029/2014	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
23	CRLA/1053/2014	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	HYDERABAD
24	CRLA/1056/2014	METTU GOVARDHAN REDDY LEGAL AID	PUBLIC PROSECUTOR	NALGONDA
25	CRLA/1399/2014	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
26	CRLA/1420/2014 CRLA/342/2016	MOHAMMED ABDUL QADER	PUBLIC PROSECUTOR B RAJESHWAR REDDY (R7)	MAHABUBNAGAR
27	CRLA/342/2016	PUBLIC PROSECUTOR	B RAJESHWAR REDDY	MAHABUBNAGAR
28	CRLA/8/2015	KARRI MURALI KRISHNA	PUBLIC PROSECUTOR	KARIMNAGAR
29	CRLA/13/2015	G JAYA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
30	CRLA/25/2015	T BALA JAYASREE	PUBLIC PROSECUTOR	NIZAMABAD
31	CRLA/66/2015	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	HYDERABAD
32	CRLA/85/2015	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR	RANGA REDDY
33	CRLA/88/2015	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	ADILABAD
34	CRLA/92/2015	SRINIVASA SRIKANTH LEGAL AID	PUBLIC PROSECUTOR	MAHABUBNAGAR
35	CRLA/117/2015	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR RUDRESH DESHPANDE (R10)	KARIMNAGAR
36	CRLA/126/2015	T BALA JAYASREE LEGAL AID	PUBLIC PROSECUTOR	RANGA REDDY
37	CRLA/183/2015	C SHARAN REDDY	PUBLIC PROSECUTOR	KHAMMAM
38	CRLA/184/2015	DHARMESH D.K.JAISWAL LEGAL AID	PUBLIC PROSECUTOR	RANGA REDDY
39	CRLA/207/2015	PALLE SRIHARINATH	PUBLIC PROSECUTOR	MEDAK

40	FCA/240/2015	S VIJAYA PRASHANTH	V SUBRAHMANYAM SASTRY SR APP	RANGA REDDY
41	CRLA/245/2015	P SATYA MANJULA LEGAL AID	PUBLIC PROSECUTOR	MEDAK
42	CRLA/324/2015	K S RAHUL	PUBLIC PROSECUTOR LIST OF DOCUMENTS FILED USR 18112/2024. MEMO FILED USR 45066. MATERIAL PAPERS FILED USR 44830/2021. PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
43	CRLA/368/2015	NAZEER KHAN	PUBLIC PROSECUTOR MEMO FILED USR 24856/2021.	KHAMMAM
44	CRLA/504/2015	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
45	CRLA/688/2015	UMA DEVI NAMA	PUBLIC PROSECUTOR MEMO FILED USR 20436/2020. MEMO FILED USR 22520/2020. MEMO FILED USR 32104/2020. PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
46	CRLA/1021/2015	MOHAMMED ABDUL QUADEER LEGAL AID	PUBLIC PROSECUTOR SR APP BY PP MEMO FILED USR 28785/2021 PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
47	CRLA/45104/2015/(Filing No.) IA 1/2015(CRLAMP 1783/2015)(Condone Delay Petition) IA 2/2015(CRLAMP 45105/2015)(Leave Petition)	PUBLIC PROSECUTOR		HYDERABAD
48	CRLA/83/2016	C VASUNDHARA REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
49	FCA/87/2016	ARAVINDU MATURI	SR SERVED	RANGA REDDY
50	CRLA/90/2016	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 44009/2021 PAPER BOOK IS PLACED IN THE BUNDLE	MAHABUBNAGAR
51	CRLA/182/2016	SHAIK KARIMULLA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
52	FCA/199/2016	JAGATHPAL REDDY KASI REDDY	E RAMESH CHANDRA GOUD SR APP	RANGA REDDY
53	CRLA/865/2016	T PRADYUMNA KUMAR REDDY T S ANIRUDH REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
54	FCA/4/2017	D MADHAVA RAO	V HARI HARAN SR APP	HYDERABAD
55	CRLA/561/2017 CRLA/248/2017 CRLA/970/2017	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 561, 248 AND 970 OF 2017 PREPARED AND PUT UP IN EB.	ADILABAD
56	CRLA/248/2017	BHANU MURTHY BALA	PUBLIC PROSECUTOR PAPER BOOK FOR 561, 248 AND 970 OF 2017 PREPARED AND PUT UP IN EB.	ADILABAD

57	CRLA/970/2017	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK FOR 561, 248 AND 970 OF 2017 PREPARED AND PUT UP IN EB.	ADILABAD
58	CRLA/1634/2017	N PARAMESWARA REDDY LEGAL AID	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	RANGA REDDY
59	FCA/223/2018	K SRI DEVI	PROOF OF SERVICE FILED VIDE USR 120105 OF 2023	HYDERABAD
60	FCA/428/2018	ARUN KUMAR JAISWAL	SATISH KUMAR VARMA SR APP	HYDERABAD
61	CRLA/628/2018	MD FASEEHUDDIN SOHEB ANIRUDH SADHU	PUBLIC PROSECUTOR RCF SENT, LC RECORD NOT YET RECEIVED TILL DATE.	HYDERABAD
62	CRLA/893/2018 CRLA/130/2018	K V SUBBA REDDY PUBLIC PROSECUTOR	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
63	CRLA/130/2018	P SUJATHA LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
64	CRLA/1377/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
65	CRLA/2470/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	ADILABAD
66	CRLA/2587/2018	PUBLIC PROSECUTOR	P VAMSHEEDHAR REDDY RCF SENT, LC RECORD NOT RECEIVED.	RANGA REDDY
67	CRLA/3157/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. R1 REP. BY PP.	ADILABAD
68	FCA/152/2019 FCA/156/2019	J. SUNITHA	D RAMAKRISHNA SR APP	HYDERABAD
69	FCA/156/2019	J. SUNITHA	D RAMAKRISHNA	HYDERABAD
70	FCA/176/2019	V RAGHUNATH	MEESALA VINOD KUMAR SR APP	HYDERABAD
71	FCA/185/2019 IA 1/2019(Condone Delay Petition)	J PRABHAKAR	SRINIVASA MURTHY CHEEDELLA SR APP BY CH.SRINIVASA MURTHY	HYDERABAD
72	CRLA/389/2019 CRLA/436/2019	AMMAJI NETTEM	PUBLIC PROSECUTOR	WARANGAL
73	CRLA/436/2019	G JAYA REDDY	PUBLIC PROSECUTOR	WARANGAL
74	CRLA/414/2019	C VASUNDHARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
75	RT/2/2020 CRLA/249/2020 CRLA/251/2020 RT/3/2020	LETTER	MANOJ REDDY KESHI REDDY	NALGONDA
76	RT/3/2020 IA 1/2023(Direction Petition)	LETTER	MANOJ REDDY KESHI REDDY	NALGONDA

77	CRLA/249/2020	MANOJ REDDY KESHI REDDY	PUBLIC PROSECUTOR LEGAL AID WITHDRAWN AT THE REQUEST OF THE ACCUSED VIDE LETTER DATED 12/03/2020.	NALGONDA
78	CRLA/251/2020	MANOJ REDDY KESHI REDDY	PUBLIC PROSECUTOR LEGAL AID WITHDRAWN AT THE REQUEST OF THE ACCUSED VIDE LETTER DATED 12/03/2020.	NALGONDA
79	CRLA/103/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
80	CRLA/111/2020 CRLA/146/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
81	CRLA/146/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
82	CRLA/132/2020	LAKSHMIKANTH REDDY DESAI SHAIK KARIMULLA	PUBLIC PROSECUTOR MEMO FILED USR 58324/21.	KARIMNAGAR
83	CRLA/149/2020 CRLA/10/2020	THOTA SIVA PARVATHI	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	HYDERABAD
84	CRLA/10/2020	Y RATNA PRABHA	PUBLIC PROSECUTOR	HYDERABAD
85	CRLA/272/2020	P SUJATHA LEGAL AID	PUBLIC PROSECUTOR	MEDAK
86	CRLA/370/2020	P RAMACHANDRAN	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
87	CRLA/486/2020	C RUTHWIK REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
88	FCA/60/2021 CRLRC/239/2024 CRLRC/691/2023 FCA/62/2021	V PREETI REDDY	DHARMESH D.K.JAISWAL SR APP ( HCJ NOTE )	RANGA REDDY
89	FCA/62/2021 IA 2/2021(Condone Delay in Rep) IA 1/2024(Addl. Evidence Petition)	V PREETI REDDY	DHARMESH D.K.JAISWAL	RANGA REDDY
90	CRLRC/691/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Direction Petition) IA 1/2024(Direction Petition)	DHARMESH D.K.JAISWAL	KULDEEP JADHAV PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR 109387/2023. CALCULATION MEMO FILED USR NO 33480/2024	RANGA REDDY
91	CRLRC/239/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Dispense with Petition) IA 4/2024(Stay Petition) IA 5/2024(Direction Petition) IA 6/2024(Direction Petition) IA 7/2024(Direction Petition)	KULDEEP JADHAV	DHARMESH D.K.JAISWAL PUBLIC PROSECUTOR (R4) COUNTER FILED USR NO 28341/2024	RANGA REDDY
92	CRLA/365/2021	MOHD MUMTAZ PASHA	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	KHAMMAM
93	FCA/68/2022	SURESH SHIV SAGAR	SR PROOF OF PAPER PUBLICATION FILED VIDE USR NO 43631/2023	RANGA REDDY

94	FCA/40/2023	S NAGESH REDDY	K V SEKHAR SR APP	MEDCHAL- MALKAJGIRI
95	FCA/50/2023	V UMAPATHI SARMA	ARVIND BABU KOLLA SR UNSERVED(UNCLAIMED)PROOF OF SERVICE FILED VIDE USR NO 82601/2023	HYDERABAD
96	FCA/73/2023	K.NARSIMHA REDDY	SR UNSERVED(NO SUCH PERSON IN THIS ADDRESS) PROOF OF SERVICE NOT FILED	HYDERABAD
97	FCA/101/2023	DAMODAR MUNDRA	POTTIGARI SRIDHAR REDDY R1 APP R2 ALL CONCERNED PROOF OF SERVICE FILED VIDE USR NO 70429/2023	MEDCHAL- MALKAJGIRI
98	FCA/109/2023	T S ANIRUDH REDDY	M PRATHEEK REDDY SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
99	FCA/128/2023	T RAGHAVENDRA SINGH	SANJEEV REDDY GILLELA SR APP	HYDERABAD
100	FCA/167/2023 IA 1/2023(Suspension Petition)	N MANGA SHREE	VEROSE SANJANA .. TMP	HYDERABAD
101	FCA/169/2023 IA 3/2023(Stay Petition)	T V KALYAN SINGH	K LAKSHMAN SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	NIZAMABAD
102	FCA/191/2023	VEDULA CHITRALEKHA	SANTOSH KUMAR U SOLE RESPONDENT NOTICE SERVED PROOF OF SERVICE FILED VIDE USR 123681 OF 2023	RANGA REDDY
103	FCA/213/2023	S VIJAYA PRASHANTH	M PHANI KUMAR SR APP	HYDERABAD
104	FCA/222/2023 IA 1/2023(Suspension Petition)	A KRISHNAM RAJU	K SRI DEVI	HYDERABAD
105	FCA/233/2023 IA 2/2023(Suspension Petition) IA 1/2024(Receive Docs Petition)	UMA DEVI NAMA	PULLA RAO YELLANKI SR NOTICE SENT RETURNED UNSERVED PROOF OF SERVICE NOT FILED	KHAMMAM
106	FCA/21/2024	RAPOLU BHASKAR	NAVEEN KUMAR V	RANGA REDDY
107	FCA/36/2024 IA 2/2024(Suspension Petition)	VIKHAR AHMED	MALIPEDDI SRINIVAS REDDY SR APP	RANGA REDDY